

**CUSTOMS EXCISE & SERVICE TAX APPELLATE
TRIBUNAL**

1st Floor, WTC Building, FKCCI Complex, K. G. Road,
BANGLORE-560009

REGIONAL BENCH - COURT-1

Customs Appeal No. 20268 of 2018

(Arising out of Order-in-Appeal No. 932 – 933/2017 dated 26.10.2017
passed by the Commissioner of Customs (Appeals), Bangalore.)

M/s. Cargomar

No.36-37, AVP Plaza,
Peddanna Reddy Layout,
Horamavu Outer Ring Road Junction,
Banaswadi,
Bengaluru – 560 043.

....Appellant

VERSUS

The Commissioner of Customs

Central Revenue Building,
P.B. Building, Queens Road,
Bengaluru – 560 001.

....Respondent

APPEARANCE:

Shri Ananth Narayan, Consultant for appellant.

Shri Sanjay Venkat, Superintendent (AR) for the Revenue.

**CORAM: HON'BLE DR. D.M. MISRA, MEMBER (JUDICIAL)
HON'BLE MRS. R. BHAGYA DEVI, MEMBER
(TECHNICAL)**

DATE OF HEARING: 13.01.2025

DATE OF DECISION: 04.06.2025

This appeal is allowed. For Order, see order of date in
Customs Appeal No. 20016 of 2018.

**(D. M. MISRA)
MEMBER (JUDICIAL)**

**(R. BHAGYA DEVI)
MEMBER (TECHNICAL)**